COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 206 OF 2015

Dated: 12th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Power Consumers Association & Anr. Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Sachin Dubey for R-1

Mr. M. G. Ramachandran

Ms. Poorva Saigal

Ms. Anushree Bardhan for R-2

<u>ORDER</u>

List the matter for hearing on <u>26.09.2018</u> (on Top of the Board). as requested by the learned counsel appearing for both the parties.

In the meanwhile, learned counsel appearing for the first Respondent may file his written submission on or before 26.09.2018, as requested.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

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